

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI

ORIGINAL APPLICATION NO. 159 of 2021

IN THE MATTER OF

KANKANA DAS, KOLKATA

.... APPLICANTS

: Versus:

UNION OF INDIA

Through Secretary, MOEF & CC and others

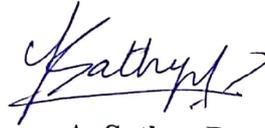
...RESPONDENT

PAPER BOOK - I

I N D E X

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Through



A. Sathya Bama
Standing counsel for
Puducherry Pollution Control Committee

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
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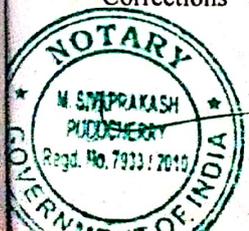
AFFIDAVIT FILED BY THE MEMBER SECRETARY (RESPONDENT
NO.14), PUDUCHERRY POLLUTION CONTROL COMMITTEE

I, Dr. N. Ramesh S/O C. Natarajan aged 55 years, Member Secretary of
Puducherry Pollution Control Committee (PPCC), Government of Puducherry,
do hereby solemnly affirm and state as follows:

1. I respectfully submit that I am conversant with the facts of the case and
competent to swear this affidavit.

2. I respectfully submit that, Puducherry Pollution Control Committee is
designated authority to enforce Air (Prevention and Control) of Pollution and its
amendments there on in the U.T. of Puducherry.

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Corrections :



N. Ramesh
Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

3. I respectfully submit that, in compliance to the order of the Hon'ble National Green Tribunal dated 15.03.2023, State Action Plan on Air Pollution for the U.T. of Puducherry has been prepared as per the template provided by the Central Pollution Control Board (CPCB) and submitted to CPCB on 28.03.2023 (Annexure-I).

4. I respectfully submit that, a copy of the State Action Plan on Air Pollution for the U.T. of Puducherry is given in (Annexure –II).

5. I respectfully submit that Puducherry Pollution Control Committee would abide by any further order which may be passed by this Hon'ble National Green Tribunal.



N. Ramesh

DEPONENT
Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

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Corrections :

MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY



VERIFICATION

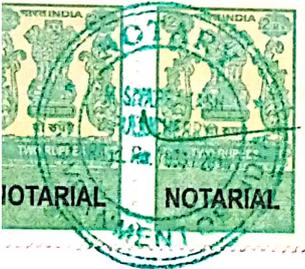
Verified at Puducherry on this 05th day of April, 2023 that the contents of the above affidavit are true to the best of my knowledge and belief and nothing has been concealed therein.

N. Ramesh

DEPONENT

Dr. N. RAMESH
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY

Solemnly affirmed at Puducherry
on this 05th day of April, 2023
and signed her name in my presence



M. Sivaprakash
M. SIVAPRAKASH, B.L.,
ADVOCATE & NOTARY PUBLIC
Govt. of India
Regd. No. 7933/2010
No. 6, IIIrd CROSS, ILANGO NAGAR
PUDUCHERRY - 705 011

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Corrections :



BEFORE THE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

APPLICATION NO.: 159 of 2021 (SZ)

KANKANA DAS, KOLKATA

- APPLICANTS

-Vs-

UNION OF INDIA & ANR.

- RESPONDENTS

PAPER BOOK I

AFFIDAVIT FILED BY THE
MEMBER SECRETARY
(RESPONDENT NO.14),
PUDUCHERRY POLLUTION
CONTROL COMMITTEE



A. SATHYA BAMA

STANDING COUNCEL FOR
PUDUCHERRY POLLUTION
CONTROL COMMITTEE